3/5/25

HIGH COURT OF DELHI: NEW DELHI

No. 28 /D-2/Gaz.IA/DHC/2025 Dated, the O3, May, 2025

NOTIFICATION

In partial modification of earlier notifications issued by this Court and in exercise of the powers conferred by sub-section(2) of Section 8 of the Bharatiya Nagarik Suraksha Sanhita, 2023, Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to appoint the following members of Delhi Higher Judicial Service, as Sessions Judges within the limits of respective Sessions Division of Delhi as mentioned against their names from the date they take over:-

S.No.	Name of the Officer	Sessions Division
1.	Mr. Vinod Kumar	East
2.	Ms. Shail Jain	South
3.	Ms. Madhu Jain	West
4.	Mr. Virender Kumar Bansal	New Delhi
5.	Ms. Anju Bajaj Chandna	North
6.	Mr. Gurvinder Pal Singh	North-West
7.	Ms. Nivedita Anil Sharma	South-East
8.	Ms. Sukhvinder Kaur	Shahdara

BY ORDER OF THE COURT

Sd/-(ARUN BHARDWAJ) REGISTRAR GENERAL

ユンシューション Endst. No.

/D-2/Gaz.IA/DHC/2025

Dated, the 03, May, 2025

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.

2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.

3. The Principal Judge, Family Courts (IIQs), Dwarka Courts Complex, Dwarka, New Delhi.

4. 'The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.

5. The Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.

6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.

7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.

8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.

9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.

The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
 The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road,

PD 95 J (West)

03/05/2025

- 12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
- 13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
- 14. The Commissioner of Police, Police Headquarters, New Delhi.
- 15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, N. Delhi.
- 16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
- 17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
- 18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
- 19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
- 20. All Registrars, Delhi High Court, New Delhi.
- 21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
- 22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
- 23. The Joint Registrar (Gazette-1B), Delhi High Court, New Delhi.
- 24. The Pay & Accounts Officer, Tis Hazari, Delhi.
- 25. The Joint Registrar (IT), DHC, with request to display this order on the website of Delhi High Court in accessibility format.
- 26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
- 27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
- 28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
- 29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
- 30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
- 31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
- 32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
- 33. Personal file of the officer concerned.
- 34. Guard File.

(Raj Kumar Rawat)
Joint Registrar (Gazette-IA)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI

No. 12-578-12603/F.5(1)/Gaz./PDJ West/2025 Dated Delhi the 05/5/25

- 1. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
- 2. The Branch Incharge/AAO, all Branches of West District, Tis Hazari Courts, Delhi.
- 3. The Administrative Officer (Judl.)/Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
- 4. The Reader to Ld. District & SESSIONS Judge, West District, Tis Hazari Courts, Delhi.
- 5. The PS to Ld. District & SESSIONS Judge, West District, Tis Hazari Courts, Delhi.
- 6. For uploading on LAYERS.
- 7. For uploading on centralized website through LAYERS.
- 8. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
- 9. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

(Hemani Malhotra)

Officer In-Charge, Judicial Branch/ DJ (Commercial Court)-02 (West)